

NOTICE

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will sit at 02.15 .P.M instead of 10.30 A.M. today i.e on 30.11.2021.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 30.11.2021 at 11.30 A.M in Court No. 02 and take up the cases notified before His Lordship.

Dated the 30th November, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 30th November 2021

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 11:30 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1 W.P(C)/5606/2013 MS CENTRAL COALFIELDS LIMITED THROUGH ITS PROJECT OFFICER CHIEF MANAGER MINING SIRKA GROUP
vs
COLLECTARIATE

AMIT KUMAR DAS
ARBIND KUMAR
WARDA KHAN

ATANU BANERJEE
RICHA SANCHITA

IA NO, 1888/2014 (For Misc.), 5330/2017 (For STAY OF PROCEEDINGS), 7320/2017 (For Misc.)
RESIDUARY MATTERS-00

Orders

2 W.P(C)/7258/2013 RAMESHWAR HAZAM
vs
THE STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER AND ORS

DILIP KR PRASAD
AJAY KR PATHAK
UMESH PATHAK

MANOJ KR. NO.3
MD. SHAMIM AKHTAR
JAY SHANKAR TIWARY
KRISHNA KUMAR
NEETA KRISHNA
AMIT SINHA

LAND ACQUISITION ACT 1894

3 W.P(C)/7266/2013 GOPAL SINGH
vs
THE STATE OF JHARKHAND AND ORS

DILIP KR PRASAD
R.B.SINGH
AJAY KR PATHAK

VIKASH KISHORE PRASAD
TRIVENI MISHRA

IA NO, 6684/2016 (For Substitution Petition), 6685/2016 (For Substitution Petition)
CNT ACT

4 W.P(C)/151/2015 MS NATIONAL PRINTERS REPRESENTED THROUGH ITS DIRECTOR SRI KRISHAN KANT KEDIA
vs
PRINCIPAL SECRETARY HRD CUM STATE PROJECT DIRECTOR AND ORS

SUDHANSU KUMAR DEO
VIKAS KUMAR
NITIKA AGARWAL
NAVEEN KUMAR

RAJ VARDHAN
AJIT KUMAR
KRISHNA MURARI
PRABHAT KR SINHA
SAURAV ARUN
RAJIV SINHA

IA NO, 3533/2021 (For Early Hearing)
CODE OF CIVIL PROCEDURE, 1908

Fresh Filing (Admission)

5 W.P(C)/7740/2013 CHANDESHWAR KAPAR
vs
CO OPERATIVE

RAKESH RANJAN

BHAWESH KUMAR

CODE OF CIVIL PROCEDURE, 1908

Admission

6 W.P(C)/1749/2013 BISHUN RABIDAS
vs
THE STATE OF JHARKHAND AND ORS.

JITENDRA KUMAR
JITESH KUMAR
ARBIND KR SINHA

MD. SHAMIM AKHTAR
RAM NIVAS ROY
PRASHANT KUMAR SINGH
AMIT KUMAR

LAND ACQUISITION-00

wt7 W.P(C)/1734/2013 GANESH RABIDAS
vs
THE STATE OF JHARKHAND AND ORS.

JITENDRA KUMAR
JITESH KUMAR
ARBIND KR SINHA

VIKASH KISHORE PRASAD
RAM NIVAS ROY

LAND ACQUISITION-00

8 W.P(C)/1948/2013 WRECKO GLASS INDUSTRIES REPRESENTED THROUGH ITS PROPRIETOR GEORGE WRECKO
vs
CHIEF SECRETORY

DEEPAK KUMAR
SUSHIL DWIVEDI
SANJAY KR PANDEY 2

AJIT KUMAR
RUPESH SINGH
RAHUL SABOO

IA NO, 1589/2019 (For Misc.)
CODE OF CIVIL PROCEDURE, 1908

9 W.P(C)/2404/2013 SMT SHAILA DEVI ALIAS SHAILA KUMAR AND ANR
vs
RAILWAYS

RASHMI KUMAR
MILAN KUMAR
BHAIYA VISHWAJEET KUMAR.
ARVIND KR SINGH

RAM NIVAS ROY
GANESH PATHAK
MAHESH TEWARI

PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT,1971

10 W.P(C)/2692/2013 SANJAY RAVIDAS
vs
THE STATE OF JHARKHAND AND ORS

ABDUL KALAM RASHIDI
ZIAUL HAQUE
RAJENDRA RAM RAVI DAS

VIKASH KISHORE PRASAD
RAJESH LALA

SPT ACT

11	W.P(C)/4743/2013	SHOUKAT ANSARI vs COLLECTARIATE	ZIAUL HAQUE RAJENDRA RAM RAVI DAS ABDUL KALAM RASHIDI	JAI PRAKASH,(A A G) AYUSH ADITYA
IA NO, 2131/2014 (For Misc.) CODE OF CIVIL PROCEDURE, 1908				
12	W.P(C)/5009/2013	MS CENTRAL COALFIELDS LIMITED THROUGH ITS PROJECT OFFICER SHRI JAYDEO GHOSH vs MINES AND GEOLOGY	AMIT KUMAR DAS ARBIND KUMAR	JAI PRAKASH,(A A G) RAHUL SABOO
CODE OF CIVIL PROCEDURE, 1908				
13	W.P(C)/5634/2013	CHHATRADHARI SINGH ALIAS CHHATARDHARI BHOKTA AND ORS vs LAND REFORMS AND REVENUE DEPARTMENT	ARVIND KUMAR CHOUDHARY	VIKASH KISHORE PRASAD LALIT YADAV
SPT ACT				
14	W.P(C)/5651/2013	LUTHRU MURMU vs THE COMMISSIONER SANTHAL PARGANA DIVISION DUMKA AND ORS	SHREE PRAKASH JHA AISHWARYA PRAKASH ASHISH KR. THAKUR	KRISHNA MURARI VERMA (GP1) ATANU BANERJEE MANISH MISHRA DURGA C. MISHRA
IA NO, 4307/2021 (For Substitution Petition) CODE OF CIVIL PROCEDURE, 1908				
15	W.P(C)/5655/2013	PUBLIC INFORMATION OFFICER JHARKHAND PUBLIC SERVICE COMMISSION vs STATE INFORMATION COMMISSION	SANJAY PIPRAWALL MAHADEO THAKUR KUNAL KUMAR SINHA	ATANU BANERJEE RITA PRASAD SAURABH SHEKHAR
CODE OF CIVIL PROCEDURE, 1908				
16	W.P(C)/5669/2013	MAULIM SAH ALIAS MUSLIM SAI AND ANR vs THE STATE OF JHARKHAND AND	AMAR KR SINHA KUNDAN KR AMBASTHA	SRIJIT CHOUDHARY
CNT ACT				
17	W.P(C)/6035/2013	BISHWAMBHAR CHOUBEY vs STATE INFORMATION COMMISSION	RAKESH KUMAR SUDHAKAR PANDEY	AJIT KUMAR RUPESH SINGH SANJOY PIPRAWALL RAHUL SABOO
IA NO, 5021/2021 (For Exemption From Personal Appearance), 6168/2021 (For Exemption From Personal Appearance) CODE OF CIVIL PROCEDURE, 1908				
18	W.P(C)/6701/2013	DWARIKA PRASAD SAHU vs LAND REFORMS AND REVENUE DEPARTMENT	ARVIND KR MEHTA MAHESH KR SINHA	SRIJIT CHOUDHARY
LAND ACQUISITION ACT 1894				
19	W.P(S)/6773/2013	GAYA PRASAD MANDAL ALIAS GAYA MANDAL AND ANR vs COLLECTARIATE	OM PRAKASH SINGH REENA KUMARI	SRIJIT CHOUDHARY
DISMISSAL/REMOVAL/TERMINATION				
20	W.P(C)/7571/2013	MS MAHAL INDUSTRIES THROUGH ONE OF ITS PARTNERS SMT SEEMA NARSARIA vs JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN AND ORS	NITIN KR PASARI CHANDRA KANT SINGHANIA RANJANA MUKHERJEE	AJIT KUMAR
ELECTRICITY-00				